

**Customs, Excise & Service Tax Appellate Tribunal**  
**West Zonal Bench : Ahmedabad**

Statement of registered Appeal's / Application's between 01/11/2016 to 30/11/2016.

S.No.	Case Number	Date of Filing	Appellant/Respondent Detail's	Impugned NO Number & Date
<b><u>Statement of registered application's</u></b>				
1	ST/Others / 10698/2016 <b>-in-</b> ST/89/2012-DB	04/11/20 16	Tops Security Limited <b>-Vs-</b> C.C.E. & S.T.-Rajkot	<b>OIA-221/2011/STC/COMMR-A-/RBT/RA J</b> Dated : 30/11/2011
2	ST/Others / 10699/2016 <b>-in-</b> ST/10044/2013- DB	04/11/20 16	Tops Security Limited <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC/35/COMMR/AHD/2012</b> Dated : 28/09/2012
3	ST/Others / 10700/2016 <b>-in-</b> ST/73/2011-DB	04/11/20 16	Diwan Rahul Nanda <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC/19/COMMR/AHD/2010</b> Dated : 27/10/2010
4	ST/Others / 10701/2016 <b>-in-</b> ST/343/2009-S M	04/11/20 16	Tops Detective & Security Services Limited <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIA-23/2009/STC/LMR/COMMR-A-/AH D</b> Dated : 04/02/2009
5	ST/Others / 10702/2016 <b>-in-</b> ST/72/2011-DB	04/11/20 16	Top Detective & Security Services Limited <b>-Vs-</b> C.S.T.-Service Tax - Ahmedabad	<b>OIO-STC/19/COMMR/AHD/2010</b> Dated : 27/10/2010
6	ST/Others / 10703/2016 <b>-in-</b> ST/301/2012-D B	04/11/20 16	Tops Security Limited <b>-Vs-</b> C.C.E. & S.T.-Daman	<b>OIA-CS/62/DMN/VAPI/2011-12</b> Dated : 18/10/2011
7	ST/Others / 10704/2016 <b>-in-</b>	04/11/20 16	Qss Muktajivan Colour Lab <b>-Vs-</b> C.S.T.-Service Tax -	<b>OIA-281/2011/STC/KANPAZHAKAN/CO MMR-A-/AHD</b> Dated : 21/10/2011

	ST/60/2012-DB		Ahmedabad	
8	ST/Others / 10705/2016 -in- ST/112/2008-S M	04/11/20 16	Tops Security Limited -Vs- C.C.E. & S.T.-Vapi	<b>OIO-02/DEM-ST/VAPI/2008</b> Dated : 31/01/2008
9	ST/Others / 10706/2016 -in- ST/426/2012-D B	04/11/20 16	Tops Security Limited -Vs- C.C.E. & S.T.-Rajkot	<b>OIO-33/COMMR/2012</b> Dated : 17/05/2012
10	ST/Others / 10707/2016 -in- ST/10565/2014- DB	04/11/20 16	Tops Security Limited -Vs- C.C.E. & S.T.-Rajkot	<b>OIA-RJT-EXCUS-000-APP-516-13-14</b> Dated : 31/10/2013
11	ST/Others / 10708/2016 -in- ST/61/2011-DB	04/11/20 16	Diwan Rahul Nanda -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIO-06/STC/BRC-I/MP/COMMR-I/2010</b> Dated : 13/10/2010
12	ST/Early Hearing / 10709/2016 -in- ST/12165/2014- DB	08/11/20 16	Gujarat State Petronet Ltd -Vs- C.S.T.-Service Tax - Ahmedabad	<b>OIO-AHM-EXCUS-003-COM-057-13-14</b> Dated : 27/02/2014
13	E/COD / 10710/2016 -in- E/11481/2016-D B	08/11/20 16	District Industries Centre -Vs- C.C.E & S.T.-Silvasa	<b>OIO-SIL-EXCUS-000-COM-009-15-16</b> Dated : 22/12/2015
14	ST/CROSS / 10711/2016 -in- ST/11630/2016- DB	08/11/20 16	C.C.E. & S.T.-Surat-ii -Vs- Essar Bulk Terminal Limited	<b>OIO-SUR-EXCUS-002-COM-017-16-17</b> Dated : 11/05/2016
15	ST/Stay / 10712/2016 -in- ST/11939/2016- DB	28/10/20 16	Projects And Developments India Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-161-2016-17</b> Dated : 10/06/2016
16	C/Others / 10713/2016	09/11/20 16	Arcelormittal Distribution Solution India Pvt Ltd	<b>OIA-MUN-CUSTM-000-011-14-15</b> Dated : 25/11/2014

	<b>-in-</b> C/10312/2015-D B		<b>-Vs-</b> C.C.-Mundra	
17	ST/ROA / 10714/2016 <b>-in-</b> ST/68/2008-DB	09/11/20 16	Louis Berger International Inc <b>-Vs-</b> C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-11/COMMR/2008</b> Dated : 31/01/2008
18	E/COD / 10715/2016 <b>-in-</b> E/11944/2016-S M	10/11/20 16	Pidilite Industries Ltd <b>-Vs-</b> C.C.E. & S.T.-Vadodara-ii	<b>OIA-PJ-192-193-VDR-II-2013-14</b> Dated : 25/06/2013
19	ST/COD / 10716/2016 <b>-in-</b> ST/11952/2016- DB	11/11/20 16	Elecon Engineering Co Ltd <b>-Vs-</b> C.C.E. & C.-Anand	<b>OIA-VAD-EXCUS-003-APP-158-2016-17</b> Dated : 09/06/2016
20	E/COD / 10717/2016 <b>-in-</b> E/11950/2016-D B	11/11/20 16	C S Components Pvt Ltd <b>-Vs-</b> C.C.E. & S.T.-Daman	<b>OIO-DMN-EXCUS-000-COM-011-16-17`</b> Dated : 27/06/2016
21	E/CROSS / 10718/2016 <b>-in-</b> E/11770/2016-S M	15/11/20 16	C.C.E-Bharuch <b>-Vs-</b> K L J Organic Limited	<b>OIA-CCESA-VAD-APP-II-MM-140-150-2 016-17</b> Dated : 30/06/2016
22	E/CROSS / 10719/2016 <b>-in-</b> E/11791/2016-S M	15/11/20 16	C.C.E-Bharuch <b>-Vs-</b> Isgec Hitachi Zosen Limited	<b>OIA-CCESA-VAD-APP-IIMM-140-150-2 016-17</b> Dated : 30/06/2016
23	C/Early Hearing /10720/2016 <b>-in-</b> C/11972/2016-D B	16/11/20 16	Indian Chemical Corporation <b>-Vs-</b> C.C.-Mundra	<b>OIA-MUN-CUSTM-000-APP-310-16-17</b> Dated : 28/10/2016
24	E/CROSS / 10721/2016 <b>-in-</b> E/11684/2016-S	16/11/20 16	C.C.E. & S.T.-Vadodara-i <b>-Vs-</b> Henkel Chembond Surface Technologies Ltd	<b>OIA-VAD-EXCUS-001-APP-149-2016-17</b> Dated : 07/06/2016

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25	E/CROSS / 10722/2016 -in- E/11792/2016-D B	16/11/20 16	C.C.E-Bharuch -Vs- Hindalco Industries Ltd	<b>OIO-BHR-EXCUS-000-COM-001-024-16-17</b> Dated : 27/05/2016
26	C/Stay / 10723/2016 -in- C/11980/2016-D B	06/09/20 16	Aziz Fakirmamad Subhania -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-029-16-17</b> Dated : 25/05/2016
27	E/Early Hearing / 10724/2016 -in- E/13694/2013-D B	18/11/20 16	Indian Oil Corporation Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIO-31/CEX/DEMAND/IOCL/COMMR-I</b> /2013 Dated : 08/08/2013
28	C/Early Hearing /10725/2016 -in- C/10331/2014-D B	18/11/20 16	Indian Oil Corporation Limited -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-APP-001-484-2013-14</b> Dated : 13/11/2013
29	E/Early Hearing / 10726/2016 -in- E/12383/2014-D B	18/11/20 16	Vinayak Kashiram Sawant -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-058-059-13</b> -14 Dated : 18/03/2014
30	E/Early Hearing / 10727/2016 -in- E/12382/2014-D B	18/11/20 16	Shree Meenakshi Food Products Pvt Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-058-059-13</b> -14 Dated : 18/03/2014
31	E/Early Hearing / 10728/2016 -in- E/12381/2014-D B	18/11/20 16	J M Joshi -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-058-059-13</b> -14 Dated : 18/03/2014
32	E/Early Hearing / 10729/2016 -in-	18/11/20 16	Sachin J Joshi -Vs- C.C.E. &	<b>OIO-AHM-EXCUS-003-COM-058-059-13</b> -14 Dated : 18/03/2014

	E/12384/2014-D B		S.T.-Ahmedabad-iii	
33	E/Early Hearing / 10730/2016 -in- E/12385/2014-D B	18/11/20 16	Balraj Maurya -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-058-059-13</b> -14 Dated : 18/03/2014
34	E/Early Hearing / 10731/2016 -in- E/12396/2014-D B	18/11/20 16	Santosh A Dalvi -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-058-059-13</b> -14 Dated : 18/03/2014
35	E/Early Hearing / 10732/2016 -in- E/12397/2014-D B	18/11/20 16	Montage Global Pvt Ltd -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIO-AHM-EXCUS-003-COM-058-059-13</b> -14 Dated : 18/03/2014
36	C/ROM / 10733/2016 -in- C/10609/2015-D B	21/11/20 16	Asr Multimetals Pvt Ltd -Vs- C.C.-Jamnagar(prev)	<b>OIA-JMN-CUSTM-000-APP-305-14-15</b> Dated : 07/01/2015
37	E/ROA / 10734/2016 -in- E/10467/2015-D B	21/11/20 16	Aci Industrial Organic Pvt Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-001-APP-626-2014-15</b> Dated : 07/01/2015
38	E/CROSS / 10735/2016 -in- E/11768/2016-S M	22/11/20 16	C.C.E-Bharuch -Vs- Maldeep Catalysts Ltd	<b>OIA-CCESA-VAD-APP-II-MM-54-96-201</b> 6-17 Dated : 31/05/2016
39	E/CROSS / 10736/2016 -in- E/11801/2016-S M	21/11/20 16	C.C.E-Bharuch -Vs- Unique Chemicals	<b>OIA-CCESA-VAD-APP-II-MM-54-96-201</b> 6-17 Dated : 31/05/2016
40	E/ROA / 10737/2016 -in-	28/10/20 16	Welspun Gujarat Stahl Rohren Ltd -Vs-	<b>OIA-PJ/93/VDR-II/2013-14</b> Dated : 21/05/2013

	E/12579/2013-S M		C.C.E. & S.T.-Vadodara-ii	
41	C/ROA / 10738/2016 -in- C/506/2009-SM	23/11/20 16	Link Enterprise -Vs- C.C.-Kandla	<b>OIA-414-415/2009/CUS/COMMR-A-/KD L</b> Dated : 28/09/2006
42	E/ROA / 10739/2016 -in- E/13439/2013-S M	23/11/20 16	Transpek Silox Industry Ltd -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-PJ/245/VDR-I/2013-14</b> Dated : 18/07/2013
43	E/Others / 10740/2016 -in- E/12008/2016-S M	24/11/20 16	Mohit Industries Ltd -Vs- C.C.E. & S.T.-Surat-ii	<b>OIA-CCESA-VAD-APP-II-VK-191-192-2 016-17</b> Dated : 08/08/2016
44	E/Others / 10741/2016 -in- E/12009/2016-S M	24/11/20 16	Mohit Industries Ltd -Vs- C.C.E. & S.T.-Surat-ii	<b>OIA-CCESA-VAD-APP-II-VK-191-192-2 016-17</b> Dated : 08/08/2016
45	E/ROA / 10742/2016 -in- E/658/2008-SM	25/11/20 16	Vilas Vishnu Mane -Vs- C.C.E. & S.T.-Vapi	<b>OIO-15/MP/VAPI/2008</b> Dated : 10/03/2008
46	E/ROA / 10743/2016 -in- E/655/2008-SM	25/11/20 16	Union Quality Plastics Ltd -Vs- C.C.E. & S.T.-Vapi	<b>OIO-15/MP/VAPI/2008</b> Dated : 10/03/2008
47	E/ROA / 10744/2016 -in- E/656/2008-SM	25/11/20 16	Zuber Ahmed Kathawala -Vs- C.C.E. & S.T.-Vapi	<b>OIO-15/MP/VAPI/2008</b> Dated : 10/03/2008
48	E/CROSS / 10745/2016 -in- E/11769/2016-S M	24/11/20 16	C.C.E.-Bharuch -Vs- Shree Ganesh Khand Udyog Sahakari Mandli Limited	<b>OIA-CCESA-VAD-APP-II-MM-54-96-201 6-17</b> Dated : 31/05/2016
49	E/ROM / 10746/2016 -in-	28/11/20 16	Lohia Polyester Ltd -Vs- C.C.E. & S.T.-Surat-ii	<b>OIA-CCEA-SRT-II-SSP-156-2013-14-U-S -35A-3-</b> Dated : 12/08/2013

	E/13733/2013-S M			
50	ST/ROA / 10747/2016 -in- ST/11773/2016- DB	28/11/20 16	Oswal Prints Pvt Ltd -Vs- C.C.E. & S.T.-Surat-i	<b>OIO-SUR-EXCUS-001-COM-030-15-16</b> Dated : 01/01/2016
51	ST/COD / 10748/2016 -in- ST/12031/2016- DB	28/11/20 16	Polycoates Engineering Services -Vs- C.C.E. & S.T.-Vadodara-i	<b>OIA-VAD-EXCUS-003-APP-162-2016-17</b> Dated : 10/06/2016
52	E/ROM / 10749/2016 -in- E/1165/2011-S M	29/11/20 16	Hiral Chemicals Pvt Ltd -Vs- C.C.E. & S.T.-Daman	<b>OIA-CS/47/DMN/VAPI-I/2011-12</b> Dated : 25/08/2011
53	C/ROM / 10750/2016 -in- C/555/2009-SM	29/11/20 16	Laxmi Steel Corporation -Vs- C.C.-Jamnagar(prev)	<b>OIA-101/COMMR-A-/JMN/2009</b> Dated : 29/09/2009
54	E/COD / 10751/2016 -in- E/12045/2016-D B	30/11/20 16	Bloom Dekor Limited -Vs- C.C.E. & S.T.-Ahmedabad-iii	<b>OIA-AHM-EXCUS-003-APP-007-15-16</b> Dated : 06/05/2016